

is an educated person available in the family, the company shall arrange to impart appropriate training for him/her and absorb him/her in a post commensurate with his/her qualification. Where there is no such person in the family, employment as unskilled labour shall be given to one person of the family on a regular basis."

Such details are not maintained by the Department for Promotion of Industry and Internal Trade.

Private investment in the country

2139. SHRI K.T.S. TULSI: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) total private investment in India, in amount and percentage, from 2009 onwards, calculated for every five years; and

(b) the details thereof?

THE MINISTER OF COMMERCE AND INDUSTRY (SHRI PIYUSH GOYAL): (a) and (b) The data on total private investment in India is not maintained in this department.

However, the investment reported through FDI in the country increased from US\$ 189.51 billion (2009-10 to 2013-14) to US\$ 283.90 billion (2014-15 to 2018-19) and registered a growth of 50%. The financial year-wise amount and percentage of growth in FDI inflow can be seen in the following table:—

Sl. No.	Financial Year	Amount of FDI Inflow (in US \$ billion)	Growth
1	2	3	4
1.	2009-10	37.75	(-) 10% [^]
2.	2010-11	34.85	(-)8%
3.	2011-12	46.56	(+) 34 %
4.	2012-13	34.30	(-) 26%
5.	2013-14	36.05	(+) 5%
6.	2014-15	45.15	(+) 25%
7.	2015-16	55.56	(+) 23%

1	2	3	4
8.	2016-17	60.22	(+) 8%
9.	2017-18(P)	60.97	(+) 1%
10.	2018-19 (P)	62.00	(+) 2%

^Compared with figures of previous financial year 2008-09 *i.e.* US\$ 41.87 billion.

Source: Reserve Bank of India. (P) - Figures are provisional.

China's FTA with other countries

†2140. CH. SUKHRAM SINGH YADAV:

SHRI VISHAMBHAR PRASAD NISHAD:

SHRIMATI CHHAYA VERMA:

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) India's view on China's proposed Free Trade Agreement (Regional Comprehensive Economic Partnership) among sixteen countries;

(b) whether it is a fact that according to experts, the said agreements are expected to adversely affect the agriculture and commerce sector of India; and

(c) if so, the details thereof?

THE MINISTER OF COMMERCE AND INDUSTRY (SHRI PIYUSH GOYAL): (a) to (c) India was negotiating a Free Trade Agreement known as the Regional Comprehensive Economic Partnership (RCEP) which included China and 14 other countries namely Australia, Brunei, Cambodia, Indonesia, Japan, Laos, Malaysia, Myanmar, New Zealand, Philippines, Singapore, South Korea, Thailand and Vietnam. During the 3rd RCEP Summit, which was held on 4th November, 2019 in Bangkok, India highlighted the fact that the current structure of RCEP did not reflect the RCEP Guiding Principles or address the outstanding issues and concerns of India, in light of which it did not join consensus. India's position in the RCEP negotiation was formulated to achieve balanced outcomes, balancing ambitions with addressing domestic sensitivities, including of the agriculture and other sectors.

†Original notice of the question was received in Hindi.